

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 453 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: Gram Vikas Navyuvak Laporiya Vs. Shri Hari
Infra Projects Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

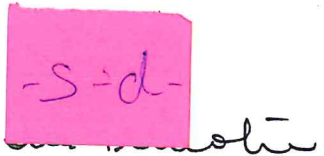
For the Petitioner: Mr. Ayush Sharma, Advocate

For the Respondent: None

ORDER

To come up for final disposal on 8th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)